

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2744  
ANSWERED ON:08.08.2003  
COLLECTION OF STATUTORY DUES BY BANKS  
BHARTRUHARI MAHTAB

**Will the Minister of FINANCE be pleased to state:**

- (a) whether public sector banks are being roped in to undertake collection of statutory dues prescribed under the company law;
- (b) if so, the details thereof;
- (c) whether the Government have included ICICI bank and HDFC bank as two other banks to do the job, other than the only designated public sector bank i.e. Punjab National Bank;
- (d) whether Central Board of Excise and Customs is adopting a multiple banking approach; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) to (c): The matter is under consideration of the Government and no final view on the issue has yet been taken.
- (d) & (e): Central Board of Excise and Customs has adopted a multibanking approach for collection of Central Excise duties and Service Tax. The arrangements have been put in place in Delhi and Mumbai Commissionerates so far.